

Central Administrative Tribunal
Principal Bench, New Delhi

C.P.No.442/2005 in O.A.No.2951/2004

Wednesday, this the 29th day of March 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

1. Shri Lokender Pal
Ex. Head Constable (2187/DAP) Ramesh Kumar (514/SB)
S/o Shri Gaj Raj Singh
R/o 187, Police Colony
Vikas Puri, New Delhi-18
2. Shri Sanjay Singh
Ex. Constable (7555/DAP)
S/o Shri Kamal Nath Singh
R/o Village & Post Office Awasanpur
PS Maharajganj, District Azamgarh, (UP)

..Applicants

(By Advocate: Shri Shyam Babu)

Versus

1. Shri S. Raghunathan
Chief Secretary
Govt. of NCT of Delhi
Players building
IP Estate, New Delhi
2. Shri Deepak Misra
Joint Commissioner of Police
(Armed Police)
Police Headquarters
IP Estate, New Delhi
3. Shri P Das
Deputy Commissioner of Police
3rd Bn. DAP
Vikas Puri, New Delhi

..Respondents

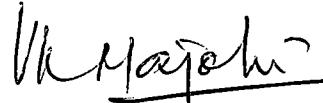
(By Advocate: Shri Ajesh Luthra)

O R D E R (ORAL)

Shri V.K. Majotra, VC (A):

Learned counsel of the applicant seeks and is allowed to withdraw this
contempt petition as the applicant has ^{separately} challenged respondents' orders dated
2.2.2006 passed in compliance of Tribunal's directions contained in order
dated 15.7.2005 in OA-2951/2004.


(Shanker Raju)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

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